

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-220-2020****IN****LD-VC-CW-164-2020**

Shirish Kamat

... Petitioner

Vs

The State of Goa & Ors.

... Respondents

Shri Nigel Da Costa Frias, Advocate for the Petitioner.

Shri Manish Salkar, Government Advocate for the Respondent No.1.

Shri Parag Rao with Shri Vithal Naik, Advocates for the Respondents
No.3,4,6,14,21.

Ms. Asha Desai, Advocate for the Respondents No.8 to 10.

Coram : DAMA SESHADRI NAIDU, J.**Date : 14 December 2020****P.C. :**

According to the learned counsel, despite the petitioner's best efforts, he could not serve notice on respondents no.10,13 & 30. Therefore, he has applied for substituted service.

2. The application is allowed as prayed for.

DAMA SESHADRI NAIDU, J.

NH